

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-23/2005/ 9931 /A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipankar Bora,  
District & Sessions Judge,  
Tinsukia.

Dated Guwahati, <sup>11</sup>30 September, 2024.

Sub:- **Civil vacation.**

Ref:- Your Letter No.DJT/6710/2024, dated 24.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **civil vacation w.e.f. 07.10.2024 to 20.10.2024, along with station leave permission from the evening of 05.10.2024 till the morning of 21.10.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-23/2005/9932-9933 /A, dated , 30-9-24**

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.

*3*  
**JT. REGISTRAR (VIGILANCE)**

*Pruthi*